GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 806 TO BE ANSWERED ON DECEMBER 04, 2025

STATUS OF PMAY-U

NO. 806. SHRI SHATRUGHAN PRASAD SINHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned and completed under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since its inception, component and yearwise:
- (b) whether the Government has conducted any study to assess the actual demand under PMAY-U, if so, the details thereof and if not, the reasons therefor:
- (c) the percentage of total houses sanctioned and completed for slum households since the inception of the said yojana, year-wise; and
- (d) whether the Government intends to conduct a survey to determine whether the houses provided under PMAY-U are actually being occupied by the intended beneficiaries, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries including slum dwellers across the country. The implementation period of PMAY-U scheme, which was earlier up to 31.03.2022, has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U & PMAY-U 2.0 are demand driven schemes and Government of India has not fixed any target for construction of houses. As per the Scheme Guidelines of PMAY-U, selection of beneficiaries under different verticals through suitable means, formulation & execution of projects including allotment of completed houses are done by States/Union Territories (UTs). Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/scrutiny of beneficiary list is done at multiple levels in the States/UTs. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through https://pmay-urban.gov.in.

After demand assessment and verification, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

As per the scheme guidelines, transparent selection of beneficiaries, scrutiny of beneficiary lists, allotment and occupancy of houses by the intended beneficiaries are done at multiple levels in the States/UTs/Urban Local Bodies (ULBs). The allotment as well as occupancy of the houses sanctioned under different verticals under the scheme are done through transparent processes to ensure that all houses under PMAY-U are occupied by the intended and eligible beneficiaries only. The database of all beneficiaries along with all demographic details is also maintained by the Ministry.

Based on the project proposal submitted by States/Union Territories (UTs), a total of 122.06 lakh houses, including 10.43 lakh under PMAY-U 2.0, have been sanctioned under the scheme by the Ministry, so far.

Out of which, 113.85 lakh houses have been grounded and 96.02 lakh are completed/delivered to the beneficiaries across the country as on 24.11.2025. The component and year-wise details of houses sanctioned and completed/delivered to the beneficiaries including slum dwellers under PMAY-U & PMAY-U 2.0, since its inception is at Annexure-I. The year-wise percentage of total houses sanctioned and completed for slum households since the inception under PMAY-U & PMAY-U 2.0 is at Annexure-II.

An evaluation study of all Central urban schemes including PMAY-U has been conducted by NITI Ayog. Evaluation of CLSS vertical has been carried out by Quality Council of India.

Annexure-I referred in reply to LS USQ No. 806 due for answer on 04.12.2025

Component and year-wise details of houses sanctioned and completed/delivered to the beneficiaries including slum dwellers under PMAY-U & PMAY-U 2.0 since its inception

FY	Overall houses under Mission								
	BLC		AHP/ISSR		CLSS/ISS				
	Sanctioned	Completed	Sanctioned	Completed	Sanctioned/ Completed	Total Sanctioned	Total Completed		
2015-16	1,61,022	1,53,120	3,59,218	3,25,909	5,835	5,26,075	4,84,864		
2016-17	4,68,821	4,31,133	1,42,332	1,11,695	22,607	6,33,760	5,65,435		
2017-18	9,94,039	8,98,810	5,59,246	4,15,438	1,12,449	16,65,734	14,26,697		
2018-19	14,05,834	12,40,116	3,99,634	2,76,954	4,27,004	22,32,472	19,44,074		
2019-20	11,45,038	8,78,066	54,484	38,793	4,16,403	16,15,925	13,33,262		
2020-21	8,73,179	5,63,829	69,242	36,040	6,05,751	15,48,172	12,05,620		
2021-22	10,50,244	7,10,339	98,844	37,298	4,83,871	16,32,959	12,31,508		
2022-23	4,90,984	3,33,930	0	0	4,30,300	9,21,284	7,64,230		
2023-24	3,86,057	2,55,885	0	0	0	3,86,057	2,55,885		
2024-25	3,50,655	89	1,272	0	0	3,51,927	89		
2025-26	5,95,810	47	47,317	0	48,512	6,91,639	48,559		
Total	79,21,683	54,65,364	17,31,589	15,84,141*	25,52,732	1,22,06,004	96,02,237		

^{*} Includes completed (3.42 lakh) houses of JnNURM during Mission period.

Annexure-II referred in reply to LS USQ No. 806 due for answer on 04.12.2025

Year wise houses sanctioned and completed for overall and for slum household beneficiaries since inception under PMAY-U & PMAY-U 2.0

FY	Houses	Sanctioned	Houses Completed			
	Overall (in numbers)	Slum Household (in numbers)	Overall (in numbers)	•		
2015-16	5,26,075	2,85,111	4,84,864	2,51,769	52%	
2016-17	6,33,760	2,14,136	5,65,435	1,67,745	30%	
2017-18	16,65,734	2,89,436	14,26,697	2,37,808	17%	
2018-19	22,32,472	5,19,635	19,44,074	3,86,016	20%	
2019-20	16,15,925	4,93,984	13,33,262	2,28,670	17%	
2020-21	15,48,172	4,21,964	12,05,620	1,44,946	12%	
2021-22	16,32,959	4,91,838	12,31,508	1,59,525	13%	
2022-23	9,21,284	1,68,369	7,64,230	56,806	7%	
2023-24	3,86,057	52,451	2,55,885	9,444	4%	
2024-25	3,51,927	2,967	89	-	-	
2025-26	6,91,639	7,306	48,559	-	-	
Total	1,22,06,004	29,47,197	96,02,237*	19,84,743*	21%	

^{*} Includes completed (3.42 lakh) houses of JnNURM during mission period.